

348 *Report on study visit of* [RAJYA SABHA] *the Committee on Welfare of*  
*Scheduled Castes and* *Scheduled Tribes*

[Shri Prasanta Chatterjee]

Fifty-first Report (Fifteenth Lok Sabha) on "Freight and Wagon Management on Indian Railways."

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#### **REPORT OF THE RAILWAY CONVENTION COMMITTEE**

SHRI RAMA CHANDRA KHUNTIA (Odisha): Sir, I lay on the Table, a copy (in English and Hindi) of the Fifth Report of the Railway Convention Committee (2009) on 'Railway's Participation in the Development of Backward Regions'.

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#### **REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT**

SHRI AVTAR SINGH KARIMPURI (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2012-2013):—

- (i) Twenty-ninth Report on Action taken by the Government on the observations/recommendations contained in the Twenty-sixth Report on "Demands for Grants (2012-2013)" of the Ministry of Minority Affairs;
- (ii) Thirtieth Report on Action taken by the Government on the observations/recommendations contained in the Twenty-fifth Report on "Demands for Grants (2012-2013)" of the Ministry of Tribal Affairs; and
- (iii) Thirty-first Report on Action taken by the Government on the observations/recommendations contained in the Twenty-fourth Report on "Demands for Grants (2012-2013)" of the Ministry of Social Justice and Empowerment.

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#### **REPORT ON STUDY VISIT OF THE COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

श्री वीर सिंह (उत्तर प्रदेश): महोदय, मैं हरियाणा में अनुसूचित जाति की महिलाओं पर अत्याचारों की घटनाओं की जांच करने के लिए 17 अक्टूबर, 2012 को हरियाणा के जींद और कैथल जिलों के मौके पर अध्ययन-दौर के संबंध में अनुसूचित जातियों और अनुसूचित जनजातियों के कल्याण संबंधी समिति के प्रतिवेदन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

SHRI K.N. BALAGOPAL (Kerala): Sir, what about the Lokpal Bill?  
...(Interruptions)...

MR. DEPUTY CHAIRMAN: Not now, please. ...(Interruptions)...

SHRI RAVI SHANKAR PRASAD (Bihar): Sir, it should be taken up for discussion. It is very important. When would that be taken up, Sir?  
...(Interruptions)...

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#### STATEMENTS BY MINISTERS

MR. DEPUTY CHAIRMAN: Not now, please. Now, Statements by Ministers.

**(i) Status of implementation of recommendations contained in One-hundred and Seventy-eighth report of Department-related Parliamentary Standing Committee on Transport, Tourism and Culture**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): Sir, I lay on the Table a statement regarding Status of implementation of recommendations contained in the One Hundred and Seventy-eighth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on the Demands for Grants (2012-13) pertaining to the Ministry of Road Transport and Highways.

**(ii) Status of implementation of recommendations contained in Fifteenth report of Department-related Parliamentary Standing Committee on Social Justice and Empowerment**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): Sir, I lay on the Table a statement regarding Status of implementation of recommendations contained in the Fifteenth Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment.

**(iii) Status of implementation of recommendations contained in thirtieth report of Department-related Parliamentary Standing Committee on Rural Development**

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): Sir, I lay on the Table a statement regarding Status of implementation of recommendations contained in the Thirtieth Report of the Department-related Parliamentary Standing Committee on Rural Development on the Demands for Grants (2012-13) pertaining to the Ministry of Rural Development.